

(totaling 660 KM) in Chamoli, Tehri Garhwal, Pauri Garhwal Almorā and Pithoragath Districts only. Construction and improvement of all the roads, excepting one road in Chamoli district where scope of works was curtailed for security reasons, have been completed by Director General Border Roads and they are opened to traffic.

(b) Does not arise

#### Fire in A G. Office, Trivandrum

1236 SHRIMATI BHARGAVI THAN-KAPPAN Will the Minister of FINANCE be pleased to state

(a) the approximate loss suffered as a result of fire in the Accountant General's office at Trivandrum (Kerala), and

(b) the causes leading to the said accident as per enquiry conducted by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH). (a) The loss suffered as a result of fire in the office of the Accountant General at Trivandrum on 24th November, 1971 has been estimated at Rs 1,95,600/- (Rs 1,25,000/- on account of building and electric equipments and Rs 70,000/- on account of furniture and machines)

(b) The matter has been referred to the Police and the results of their enquiry are awaited

अधिकृत विनिमय दर से अधिक कीमत पर आयातित पुस्तकों की बिक्री

1237 श्री बिभूति मिश्र : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या भारत में पुस्तक विक्रेता ब्रिटेन से आयातित पुस्तकों के लिए एक पौण्ड (स्टर्लिंग) की कीमत के लिए 20 रुपये मूल्य माँगते हैं; और

(ख) यदि हाँ, तो अधिकृत विनिमय दर से अधिक मूल्य लेने के क्या कारण हैं ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण)

(क) जी हाँ। सरकार को इस प्रकार की कुछ रिपोर्टें मिली हैं।

(ख) इस संबंध में, पुस्तक विक्रेता मोटे तौर पर व कारण बतलाते हैं कि बैंकरो द्वारा बची जाने वाली विदेशी मुद्रा की दरें सरकारी सम दलों की अपेक्षा सर्वदा काफी ऊँची होती हैं और रजिस्ट्री तथा डाक-दरों में वृद्धि होने के कारण बैंक द्वारा विदेशी ड्राफ्ट पर लिये जाने वाले प्रभाज बढ़ कर लगभग दुगुने हो गये हैं और रजिस्ट्री और डाक की दरों में वृद्धि हो जाने से पुस्तक विक्रेताओं द्वारा प्रकाशकों के साथ किये जाने वाले पत्र व्यवहार के संबंध में होने वाला खर्च बढ़ गया है। इन विषयों पर पुस्तक विक्रेताओं के साथ अभी और बातचीत की जा रही है।

औषध मूल्य निर्धारण संबंधी फार्मूले में पुनरीक्षण का प्रस्ताव

1238 श्री बिभूति मिश्र क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का ध्यान दिनांक 8 मार्च, 1972 के "इकानॉमिक टाइम्स" में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि सरकार का विचार औषध मूल्य निर्धारण संबंधी फार्मूले में पुनरीक्षण करने का है, और

(ख) यदि हाँ, तो नये फार्मूले का कीमतों पर क्या प्रभाव पड़ेगा ?

बिधि और न्याय तथा पेट्रोलियम और रसायन मंत्री (श्री एच० आर० गोखले)  
(क) जी, हाँ।

(ख) औषधि के मूल्यों के निर्धारण के संबंध में सूत्र (फार्मूला) का पुनरीक्षण करने के लिए सरकार इस समय किसी प्रस्ताव पर विचार नहीं कर रही है। किन्तु एक कार्यकारी दल (जिसके प्रधान, इण्डस्ट्रियल कास्ट्स एण्ड प्राइमिज ब्यूरो के चेयरमैन हैं) इस समय, कुछ प्रयुक्त, औषधियों के लागत ढाँचे, मूल्यों में परिवर्तन के लिए, नाम्स ( माप-इण्ड ), औषधियों के रिकेजिंग आदि, जिसका औषधि (कीमत-नियंत्रण) आदेश, 1970 में उल्लेख था, की जाँच कर रहा है। कार्यकारी दल की रिपोर्ट की प्रतीक्षा की जा रही है।

**Encashment of Cheques with  
Signature of Depositors  
in Hindi**

1240. SHRI BIBHUTI MISHRA : Will the Minister of FINANCE be pleased to state :

(a) whether in the Branch of Central Bank of India in Connaught Place, New Delhi the signatures of depositors in Hindi need extra verification while the signatures in English do not need such a verification; and

(b) whether this practice causes delay for cashing the cheques signed in Hindi ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). All signatures on cheques, whether in Hindi or English are verified. Specimen signature cards of Hindi and English are kept at two different counters and verified separately before the cheques are passed for payment. No extra verification is required for Hindi signatures. The time taken in verifying the signatures in Hindi or in English on cheques is more or less the same.

**Export of Refined Wax Produced by  
Digboi Refinery**

1241. SHRIMATI JYOTSNA CHANDA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether export of refined wax pro-

duced by Digboi Refinery was stopped last year;

(b) if so, the reasons therefor; and

(c) whether Government propose to renew export from this year ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) to (c). During 1971, the demand for paraffin wax increased sharply. Consequently several measures had to be taken to meet the increase in the demand, and these included stopping of exports. The full impact of the measures taken will be felt only during 1972. Until there is surplus availability, export of paraffin wax would not be permitted.

**Memorandum submitted by Central  
Government Pensioners**

1242. SHRIMATI JYOTSNA CHANDA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received a memorandum from the Central Government pensioners who retired from service between January, 1967 and December, 1968;

(b) whether Government merged the Dearness Allowance with pay from 1st December, 1968 in the case of their employees and whether this benefit was extended to the aforesaid pensioners; and

(c) if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) and (c). Following an agreement in the National Council of Joint Consultative Machinery between the Government and staff sides a portion of dearness allowance is being treated as pay for certain purposes, including pensionary benefits, with effect from 1st December, 1968. The agreement was to apply the orders from a specific date and the